

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20413/2026	SK AJIT VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	BHOGRAI /38 /2026 () //	AOR20220003422C202600087
2	D-BLAPL/20414/2026	MATRU PRASAD SETHY @ CHITARANJAN NANDA VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	CYBER CRIME AND ECONOMIC OFFENCES, AOR20220004012025 () //	AOR202200040120252600005
3	D-BLAPL/20415/2026	JAY NARAYAN DAS @ GIJIDA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	GOPALPUR /29 /2026 () //	AOR20220002787C202600101
4	D-BLAPL/20418/2026	ALTAF ILAHI KHAN @ AMAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JATNI P.S. /415 /2021 () //	AOD20240000364C202600170
5	D-BLAPL/20419/2026	RAMAKANTA SINGH VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	TURUMUNGA /44 /2026 () //	
6	D-BLAPL/20421/2026	SUSHIL KUMAR PRADHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /153 /2025 () //	
7	D-BLAPL/20425/2026	SIDHANTA DIGAL VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	TUMUDIBANDHA /125 /2025 () //	
8	D-BLAPL/20429/2026	TANNU TIWARI @ TANU TIWARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	G.R.P.S. (BALANGIR) /29 /2026 () //	
9	D-BLAPL/20433/2026	SARAT KUMAR SAHOO @ SHYAM PRIYA DAS VS STATE OF ODISHA	DIGAMBARA MISHRA VS	ANGUL SADAR PS /104 /2026 () //	
10	D-BLAPL/20434/2026	ALEKHA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /145 /2021 () //	
11	D-BLAPL/20435/2026	SITA MANSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	

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12	D-BLAPL/20436/2026	PRAMOD KUMAR RAJ @ KUBERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
13	D-BLAPL/20438/2026	SANKAR BARIK @ CHIKU VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	KHANDAGIRI P.S. /304 /2026 () //	
14	D-BLAPL/20443/2026	BIRANCHI DAS VS STATE OF ODISHA	SEJAL NAYAK VS	AUL /200 /2026 () //	
15	D-BLAPL/20445/2026	NARENDRA PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	JATNI P.S. /201 /2020 () //	
16	D-BLAPL/20446/2026	BIKASH KANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /119 /2025 () //	
17	D-BLAPL/20447/2026	SAIF ALI KHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DARINGBADI /152 /2026 () //	AOD20240000242C202600179
18	D-BLAPL/20455/2026	LALLAN @ LALAN KHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /257 /2025 () //	
19	D-BLAPL/20456/2026	MAGARA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /194 /2025 () //	
20	D-BLAPL/20457/2026	SANDHYARANI BEHERA @ BEBINA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /248 /2026 () //	
21	D-BLAPL/20458/2026	BALAKRUSHNA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 () //	
22	D-BLAPL/20459/2026	NILAMANI BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 () //	
23	D-BLAPL/20461/2026	BALUNKESWAR NAYAK	AMULYA RATNA PANDA	PHULBANI TOWN /168 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20462/2026	VISHAL SAO	AMULYA RATNA PANDA	BARBIL /449 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20464/2026	SIPU @ BIDYADHARA SETHI	ACHYUTANANDA PATTANAİK	DHARMASALA /30 /2026	AOD20240000586C202600191
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20468/2026	DILLIP KUMAR BHOI @ DILLIP BHOI	BISWABHUSAN DAS	BIRIDI PS /275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20469/2026	MADHU SARKAR @ MADHUSUDAN SAKA	SK. ZAFARULLA	MUNIGUDA /75 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20472/2026	KUNA SAMAL	LOKANATH NAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20477/2026	SANGRAM PATRA	DEBASIS SAHOO	RAMPUR (SONEPUR) /186 /2025	AOR20220003390C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20479/2026	RAMAKANTA HARIJAN @ TURUK	MANORANJAN PADHY	KUNDRA /134 /2025	AOD20220003086C202600078
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/20482/2026	MULUNGA MAJHI	SIDHARTHA MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20495/2026	SOMU NANDA	TANMAYA KUMAR MOHANTY	AIRPORT /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/20500/2026	KILLO JINU	SOUMYA KANTA TRIPATHY	CHITRAKONDA /211 /2024	AOD20240000239C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20501/2026	SUSANTA BAG	MANDAKINI PANDA	BHAWANIPATNA SADAR /68 /2025	
		VS	VS	()	

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35	D-BLAPL/20504/2026	STATE OF ODISHA PRAMOD KUMAR NANDA VS UNION OF INDIA	SUSHANTA HARICHANDAN VS	// / /0 ()	
36	D-BLAPL/20505/2026	PARTHA NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	MOTANGA /185 /2026 () //	
37	D-BLAPL/20509/2026	JAGAN SING VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /87 /2026 () //	
38	D-BLAPL/20518/2026	PRATISH @ PRATYUSH KUMAR PATTNAIK @ GUDURATNAKAR SAHOO VS STATE OF ODISHA	VS	NARASINGHPUR /127 /2026 () //	
39	D-BLAPL/20525/2026	GOUTAM BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /34 /2026 () //	
40	D-BLAPL/20528/2026	DEBI PRASAD MALLIA @ VICKY VS STATE OF ODISHA	RAMDAS ACHARY VS	LINGARAJ P.S. /26 /2025 () //	
41	D-BLAPL/20534/2026	ADAM KHAN VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	DHENKANAL SADAR /242 /2026 () //	
42	D-BLAPL/20536/2026	PRAKASH ANANDA MADNE VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /671 /2026 () //	
43	D-BLAPL/20540/2026	SUMAN MOHAPATRA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	PURI TOWN /355 /2026 () //	AOD20230000737C202600097
44	D-BLAPL/20541/2026	SUDARSHAN HEMBRUM VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /506 /2025 () //	
45	D-BLAPL/20542/2026	PINTU MUNDA VS STATE OF ODISHA	SANJUKTA MUNDA VS	AINTHAPALI /185 /2026 () //	AOR20220002621C202600031

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46	D-BLAPL/20548/2026	LITU MAHAKUD @ DINESH VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /359 /2026 () //	
47	D-BLAPL/20549/2026	JAYDEV @ JAYADEV MANDAL @ CHAINA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /359 /2026 () //	
48	D-BLAPL/20550/2026	SUBHAM KUMAR DEWAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DHARMABANDHA PS /67 /2026 () //	
49	D-BLAPL/20553/2026	SUBRAT DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
50	D-BLAPL/20554/2026	EKADASI MALLICK VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	BOUDH /133 /2026 () //	
51	D-BLAPL/20557/2026	SIBA PRASAD NAIK @ PRATAP VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /202 /2025 () //	
52	D-BLAPL/20559/2026	SUSHIL KUMAR NAIK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	ANGUL TOWN /1182 /2025 () //	
53	D-BLAPL/20561/2026	MAHESH NAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	ANGUL TOWN /1182 /2025 () //	
54	D-BLAPL/20563/2026	PRAKASH MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /97 /2026 () //	
55	D-BLAPL/20566/2026	AKHAYA JENA @ ACHYUTANANDA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ / () //	AOD20240000242C202600181
56	D-BLAPL/20567/2026	SHIBU MALIK @ SHIBU @ SHIBA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ / () //	AOD20240000587C202600126
57	D-BLAPL/20569/2026	CHANDAN DAS	DIBYA JYOTI SAHOO	JHARSUGUDA /86 /2026	AOD20240000587C202600127

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/20572/2026	SANDEEP KUMAR SWAIN	KABIRAJ PRADHAN	BADAMBADI /256 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/20573/2026	HAPI @ TUSARKANTA BEHERA	PRAVASH CHANDRA JENA	TIGIRIA /73 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/20576/2026	DIBYAJYOTI SAHANI	DEBASNAN DAS	KUJANGA /344 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/20577/2026	MANOJ KUMAR SAHU	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /394 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/20578/2026	T.MANMATH RAO	MOHAMMED RIAZ	BERHAMPUR SADAR /348 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMAPL/30547/2026	BINODINI MOHAPATRA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMP/30398/2026	URMILA PATTANAIK	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600190
		VS	VS	()	
		SHANTILATA PRADHAN		//	
65	D-CMP/30414/2026	JAGANNATH MOHANTY	MAMATA MISHRA	//	
		VS	VS	()	
		JEMA PATRA		//	
66	D-CMP/30427/2026	M/S. PANDA TECHNOLOGY INDIA PVT.LTD.	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMP/30432/2026	MINATI PARIDA	SUNIL KUMAR PANDA	//	
		VS	VS	()	
		INDRAMANI PARIDA		//	
68	D-CMP/30465/2026	SRIPARNA HALDAR	ARUPANANDA GOSWAMY	//	
		VS	VS	()	

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69	D-CMP/30491/2026	STATE OF ODISHA BASANTI SAHOO VS SRIMATI SAHOO	RUDRA NARAYAN PARIJA VS	// // 0 //	
70	D-CMP/30518/2026	BIJAY KUMAR DAS (BIJU) VS HEMANTA KUMAR DAS	AMIYA KUMAR MOHANTY A VS	// 0 //	
71	D-CMP/30530/2026	KALYANI PRADHAN VS SANDHYA CHAKRAVARTY	GOUTAM CHARAN ROUT VS	// 0 //	
72	D-CMP/30556/2026	REV ANANTA KUMAR NAG VS SUBODH CHANDRA BENYA @ MUNA	DIPTI RANJAN BHOKTA VS	// 0 //	
73	D-CMP/30564/2026	ASWINI KUMAR PRADHAN VS JAMINI KANTA SWAIN	ASHOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202600027
74	D-CMP/30565/2026	ANANNYA ANUSUYA NAIK VS DEBESH DAS	RANJAN KUMAR ROUT VS	// 0 //	AOR20260000273C202600010
75	D-CMP/30574/2026	UMAMANI PALEI @ UMAMANI JENA VS SANATAN JENA	SUSANTA KUMAR LENKA VS	// 0 //	
76	D-CONTC/30320/2026	PRADIP NAIK VS BINAYAK KUMAR PARIDA, IIC DASPALA,NAYAGARH	ADV VS	// 0 //	AOR20230000802C202600100
77	D-CONTC/30332/2026	BISHNU PRASAD SATPATHY VS DEVADUTTA PRADHAN, TAHASILDAR, CUTTACK SADAR	SUBHENDU KUMAR DAS VS	// 0 //	
78	D-CONTC/30354/2026	GOURANG CHARAN ROUT VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
79	D-CONTC/30376/2026	SWARNAPRAVA MOHAPATRA VS DR. MAHENDRA KUMAR SAHU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,BOUDH	ADV. VS	// 0 //	AOR20230000684C202600009

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80	D-CONTC/30377/2026	SABITA NISHANK VS HEMANTA SHARMA, IAS	ADV. VS	// 0 //	
81	D-CONTC/30384/2026	HRUDANANDA PATI VS SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHORDHA	PRASANTA KUMAR MISHRA VS	// 0 //	
82	D-CONTC/30387/2026	MADAN MOHAN PATRA VS B.PARAMESWARAN, IAS	ADV. VS	// 0 //	
83	D-CONTC/30394/2026	ASHOK KUMAR BHOI VS KANHU CHARAN MALIK, REGISTER, RAVENSHAW UNIVERSITY, CUTTACK	ADV. VS	// 0 //	
84	D-CONTC/30405/2026	DAMBARUDHAR PRADHAN VS ASHOK KUMAR BEHERA, OAS	ADV. VS	// 0 //	
85	D-CONTC/30408/2026	SUSHANTA KUMAR PADHAN VS INDRAMANI NAYAK, IAS, DIRECTOR, PANCHAYATI RAJ AND DW DEPARTMENT, BHUBANESWAR	ADV. VS	// 0	AOD20240000639C202600022
86	D-CONTC/30409/2026	MONALISA SINGH VS HEMANTA SHARMA, IAS	ADV. VS	// 0 //	
87	D-CONTC/30416/2026	NIMAI CHARAN SAHU VS REHAN KHATRI, I.A.S	ADV. VS	// 0 //	
88	D-CONTC/30422/2026	M/S ORIENTAL SECURITY SERVICE VS ANIL KUMAR, IRTS, SENIOR DIVISIONAL COMMERCIAL MANAGER, KHORDHA	ADV. VS	// 0 //	AOD20250000498C202600055
89	D-CONTC/30429/2026	DEBABRATA RAY VS ANU GARG, I.A.S	KUMARESWAR MOHANTY VS	// 0 //	
90	D-CONTC/30449/2026	DILLIP KUMAR BARIK VS RAJARSHI CHAKMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	ADV. VS	// 0 //	
91	D-CONTC/30453/2026	MUKUNDA BEHERA	ADV.	//	

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		VS	VS	0	
		PREM CHANDRA CHOUDHURY, IAS		//	
92	D-CONTC/30457/2026	SK.AKTAR HUSSAIN	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR			
93	D-CONTC/30464/2026	ANNAPURNA MOHAPATRA	ADV.	//	
		VS	VS	0	
		DR.ABABINDA KUMAR PADHEE, IAS		//	
94	D-CONTC/30472/2026	DAMBARU POLAI	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
95	D-CONTC/30473/2026	ANANGA KUMAR JAGADEV	ADV.	//	
		VS	VS	0	
		DR.ABABINDA KUMAR PADHEE, IAS		//	
96	D-CONTC/30477/2026	GOURANGA SAMAL	ADV.	//	
		VS	VS	0	
		DR.ABABINDA KUMAR PADHEE, IAS		//	
97	D-CONTC/30513/2026	SAILABALA SAHOO	KHAN MAHMOODUL HASAN NIAMATI	//	
		VS	VS	0	
		SUSANT KUMAR SWAIN, C.D.M.O, NAYAGARH		//	
98	D-CONTC/30533/2026	GOKUL CHANDRA PRADHAN	ADV.	//	
		VS	VS	0	
		SACHIN RAMACHANDRA YADAV, PRINCIPAL SEC., DEPT. OF AGRI. AND FARMERS EMPO., KHURDA			
99	D-CONTC/30535/2026	MD.SOYEB AKHTAR	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
100	D-CONTC/30539/2026	LAXMI NARAYAN PADHY	ADV.	//	
		VS	VS	0	
		SANGRAM KESHARI MOHAPATRA, IAS		//	
101	D-CONTC/30540/2026	ANIL KUMAR PATTANAIK	ADV.	//	
		VS	VS	0	
		PRAGYAN PRASAD SAHOO, CHIEF ENGINEER, JICA, BRAHMANI LEFT BASIN, SUKINDA		//	
102	D-CONTC/30542/2026	AKSHAY KUMAR CHOUDHURY	ADV.	//	
		VS	VS	0	

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103	D-CONTC/30546/2026	SAPAN RAJAN, CANARA BANK, GANJAM BIRANCHI NARAYAN SAHU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// // 0 //	
104	D-CONTC/30558/2026	JALADHAR SETHY VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //	
105	D-CONTC/30561/2026	DR. BINAYAK PADHY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600113
106	D-CONTC/30562/2026	SATYA NARAYAN NAYAK VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600114
107	D-CONTC/30572/2026	MAHENDRANATH SAHU VS SURYANSI MAYUR VIKAS, I.A.S	NIRANJAN LENKA VS	// 0 //	
108	D-CONTC/30582/2026	KHIROD BIHARI JENA VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //	
109	D-CONTC/30588/2026	RUDRAMANI MUKHI VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //	
110	D-CONTC/30591/2026	KRUSHNA CHANDRA SWAIN VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //	
111	D-CONTC/30594/2026	BANKABIHARI MUKHI VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //	
112	D-CONTC/30599/2026	RUDRA NARAYAN PRADHAN VS ASWATHY S, IAS	ADV. VS	// 0 //	
113	D-CONTC/30606/2026	CHATURBHUJA NAYAK VS RASMI RANJAN NAYAK, ADDL. CHIEF SEC., WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0 //	

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114	D-CONTC/30613/2026	SARAT KUMAR DWIBEDY VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //	
115	D-CONTC/30616/2026	PRASANNA @ PRASANTA KUMAR BISWAL VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //	
116	D-CONTC/30617/2026	SARAT SAHOO VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //	
117	D-CRLA/20497/2026	KALYANPURI GANDHI CHOUDHURY VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	BHUBANESWAR VIGILANCE /18 /1998 0 //	
118	D-CRLA/20506/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	VS	ATHGARH /74 /2006 0 //	
119	D-CRLA/20523/2026	ASHOK SA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /88 /2018 0 //	
120	D-CRLLP/20422/2026	STATE OF ODISHA VS GANESH HEMBRAM @ PAPUNI	SARBESWAR BEHERA , A.G.A VS	CHOUDWAR /445 /2024 0 //	LOD20240000172C202600211
121	D-CRLMC/20423/2026	SOBANA @ SUBHAM @ SUBASH CHANDRA ROUT VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /51 /2022 0 //	
122	D-CRLMC/20432/2026	ROHIT DHINGRA VS STATE OF ODISHA	SANDIPAN MISHRA VS	MALGODOWN /67 /2025 0 //	
123	D-CRLMC/20441/2026	DEBESH CHANDRA NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202600212
124	D-CRLMC/20449/2026	AMRESH KUMAR SINGH @ AMRESH SINGH VS MAHARANA ENTERPRISES, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202600173
125	D-CRLMC/20460/2026	MANGULU GOUDA @ MANGLU GOUDA	JYOTIRMAYA SAHOO	ASKA /294 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/20465/2026	ABU TALIM KHAN @ BUNTY	LALITENDU MISHRA	AIR FIELD P.S. /106 /2021	AOR20220001610C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/20483/2026	DEEPAK KUMAR JENA	SAPAN KUMAR LENKA	BADAGODA P.S. /8 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/20503/2026	ASUTOSH BISWAL	DURGA PRASAD DHAL	BHANJANAGAR /247 /2013	
		VS	VS	()	
		STATE OF ODISHA (OPID)		//	
129	D-CRLMC/20508/2026	MANOJ KUMAR NANDA	HEMANTA KUMAR MUND	PATNAGARH /256 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/20511/2026	SANNI NAG @ JOTHOM NAG	ANIRUDHA DAS	NABARANGAPUR TOWN /363 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/20513/2026	BASANTI BARIK	RANJIT MOHANTY	RAJKANIKI /467 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/20519/2026	MANISH HINDOCHA	AJAYA KUMAR MOHRANA	DARGHA BAZAR /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/20520/2026	LOHIT KUMAR MANGARAJ@TULU MANGARAJ	DEEPAI MAHAPATRA	BERHAMPUR TOWN /283 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/20521/2026	SNEHAMANJARI LENKA	AMULYA RATNA PANDA	SAHADEV KHUNTA /250 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/20522/2026	RAMESH CHANDRA ROUT	SOUMYA KANTA TRIPATHY	MATHILI /170 /2024	AOD20240000239C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/20524/2026	JITENDRIYA @ JITENDERA PANIGRAHI	SIDDHANT SARANGI	NIMAPADA /45 /2011	AOD20260000163C202600059
		VS	VS	()	

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137	D-CRLMC/20526/2026	STATE OF ODISHA RAM CHANDRA PATRA VS	AMIT KUMAR DAS VS	// JEYPORE VIGILANCE /34 /2014 ()	
138	D-CRLMC/20529/2026	STATE OF ODISHA(VIG.) NIHAR RANJAN MOHANTY VS	NIRANJAN LENKA VS	// NIKIRAI /121 /2025 ()	
139	D-CRLMC/20535/2026	STATE OF ODISHA SANKAR NAIK VS	KURESH PRASAD DASH VS	// BHANJANAGAR /303 /2021 ()	AOD20250000916C202600022
140	D-CRLMC/20537/2026	STATE OF ODISHA SUPRIYA SAHOO VS	JAYADEBA BEHERA VS	// CHANDIPUR /12 /2017 ()	AOD20240000366C202600097
141	D-CRLMC/20539/2026	STATE OF ODISHA RAJESH @ RAJESH NAIK VS	KURESH PRASAD DASH VS	// BHANJANAGAR /93 /2025 ()	AOD20250000916C202600021
142	D-CRLMC/20571/2026	STATE OF ODISHA BADAL RANJAN MOHAPATRA VS	ACHYUTANANDA PATTANAIK VS	// DHAMNAGAR /194 /2023 ()	AOD20240000586C202600195
143	D-CRLMC/20574/2026	STATE OF ODISHA JAGU DAMI VS	DIPTI RANJAN BHOKTA VS	// DAMANJODI /31 /2017 ()	
144	D-CRLMC/20575/2026	STATE OF ODISHA SURU@PREM@PARAMESWAR SUNA VS	RAJKISHORE SWAIN VS	// ULLUNDA /114 /2018 ()	
145	D-CRLMC/20579/2026	STATE OF ODISHA ANIL KUMAR NANDA VS	RAJKISHORE SWAIN VS	// / /0 ()	
146	D-CRLMP/20466/2026	STATE OF ODISHA T. ROBIN KUMAR PATRO VS	LALITENDU MISHRA VS	// Maitri Vihar PS /7 /2024 ()	AOR20220001610C202600050
147	D-CRLMP/20471/2026	STATE OF ODISHA SUCHITRA NAIK VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// / /0 () //	

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148	D-CRLMP/20489/2026	VICTIM VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	//0 0 //	
149	D-CRLMP/20491/2026	NIRUPAMA DAS VS STATE OF ODISHA	SAMAPIKA MISHRA VS	//0 0 //	
150	D-CRLREV/20452/2026	JABA MAITY VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	//0 0 //	
151	D-CRLREV/20517/2026	GOBARDHAN NAYAK VS STATE OF ODISHA	GOBARDHAN NAYAK VS	MOTANGA /176 /2012 0 //	
152	D-CRLREV/20580/2026	SANJAY @ SANJAYA KUMAR PATWARI VS STATE OF ODISHA(VIG.)	ALOK RANJAN MOHANTY VS	BALASORE VIGILANCE /8 /2014 0 //	
153	D-EXP/30412/2026	PRAMILA BISWAL VS SOVA SHARMA, I.A.S.	BASUDEV BARIK VS	// 0 //	
154	D-EXP/30451/2026	JAGADISH MOHAPATRA VS N.B.S.RAJPUT, I.A.S.	ADV. VS	// 0 //	
155	D-FAO/30339/2026	BIRAJA PRASAD DALAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
156	D-FAO/30549/2026	SANGEETA PATTANAIK @ PATTNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
157	D-MACA/30324/2026	SURENDRA PATRA VS CHATURBHUJA MOHANTY	PRADEEP KUMAR MISHRA VS	// 0 //	
158	D-MACA/30356/2026	THE D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR VS BIBHUTI BARAL	PRASANTA KUMAR MAHALI VS	// 0 //	
159	D-MACA/30375/2026	D.M., THE NEW INDIA ASSURANCE CO. LTD., BHUBANESHWAR	SANJAY KOOBAR SWAIN	//	

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		VS	VS	0	
		DILIP KUMAR SAHOO		//	
160	D-MACA/30469/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		NAGENDRA KUMAR PRADHAN		//	
161	D-MACA/30522/2026	THE LEGAL MANAGER, L AND T INSURANCE COMPANY LTD.	HARIPRASAD DUTTA	//	
		VS	VS	0	
		PRAMOD SWAIN		//	
162	D-MATA/30390/2026	HAREKRUSHNA MOHANTY	SUJIT KUMAR BISWAL	//	
		VS	VS	0	
		PRATIMA SAHOO @ MOHANTY		//	
163	D-MATA/30400/2026	RAJESH KUMAR CHAWDA	PRAVASHA PUJAREE PARIDA	//	
		VS	VS	0	
		RACHITA CHAWDA		//	
164	D-MSA/30543/2026	M/S EVOS BUILDCON PVT. LTD.	HARAPRASAD PANDA	//	
		VS	VS	0	
		SEEMA MOHAPATRA		//	
165	D-RPFAM/30430/2026	PRITISH KUMAR SOHALA	MANAS KUMAR CHAND	//	
		VS	VS	0	
		NIBEDITA PATRA		//	
166	D-TRP(C)/30383/2026	HARIPRIYA PRADHAN	BIJAYA KUMAR RAGADA	//	
		VS	VS	0	
		BHALESH KHAMARI		//	
167	D-TRPCRL/20474/2026	HRUDANANDA DASH	ARUNA NAYAK	//0	
		VS	VS	0	
		IPSITA DEBATA		//	
168	D-WA/30370/2026	THE MD, ODISHA STATE WAREHOUSING CORP., Bhubaneswar	HERAN KUMAR MOHANTY	//	
		VS	VS	0	
		BASANT KUMAR BISWAL		//	
169	D-WA/30385/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//	LOD20240000200C202600210
		VS	VS	0	
		KHIROD CHANDRA DHIR		//	
170	D-WA/30391/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//	LOD20240000194C202600216
		VS	VS	0	

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171	D-WA/30397/2026	LALIT MOHAN BISWAL PUNJAB NATIONAL BANK,NEW DELHI VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600084
172	D-WA/30431/2026	BICHITRA NAIK VICE CHANCELLOR OF UTKAL UNIVERSITY, BBSR VS	SAROJA KANTA SAMAL VS	// // 0	
173	D-WA/30567/2026	PURNA CHANDRA HATUA PUNJAB NATIONAL BANK,NEW DELHI VS	ANJAN KUMAR BISWAL VS	// // 0	
174	D-WA/30585/2026	JAYANTA KUMAR DALAI STATE SOCIAL WELFARE BOARD, BBSR VS	MANOJA KUMAR KHUNTIA VS	// // 0	AOR20220001328C202600085
175	D-WP(C)/30312/2026	SUSIL KUMAR GIRI ARABINDA PANDAB VS	MAHENDRA KUMAR SAHOO VS	// // 0	
176	D-WP(C)/30313/2026	STATE OF ODISHA BISHNU PRASAD RATH VS	MAHENDRA KUMAR SAHOO VS	// // 0	
177	D-WP(C)/30314/2026 WP(C)/20836/2026	STATE OF ODISHA ABDUL RAHIM VS	SITANSU MOHAN SINGH VS	// // 0	AOR20220001353C202600003
178	D-WP(C)/30315/2026	STATE OF ODISHA UNION OF INDIA VS	SATYASINDHU KASHYAP, (SR.PANEL COUNCIL) VS	// // 0	
179	D-WP(C)/30316/2026	LAND ACQUISITION, DEOGARH SANTANU KUMAR SUNDARA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
180	D-WP(C)/30317/2026 WP(C)/20868/2026	STATE OF ODISHA RANJAN MALLIK VS	SITANSU MOHAN SINGH VS	// // 0	AOR20220001353C202600003
181	D-WP(C)/30318/2026	STATE OF ODISHA RAGHUNATH RATH VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/30319/2026	DILIP KANSARI	DIPANKAR ACHARYA	//	
	WP(C)/20853/2026	VS	VS	0	
		STATE OF ODISHA		//	
183	D-WP(C)/30321/2026	G.K.F.NURSING INSTITUTE, BHUBANESWAR	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
184	D-WP(C)/30322/2026	KRUSHNA CHANDRA MAHUNTA	DEBABRATA DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
185	D-WP(C)/30323/2026	ANANYA ACADEMY OF MEDICAL SCIENCE	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
186	D-WP(C)/30325/2026	DILLIP PATRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
187	D-WP(C)/30326/2026	ABDUL AZIZ KHAN	DEBABRATA DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
188	D-WP(C)/30327/2026	NIRANJAN MOHANTY	GAJENDRANATH ROUT	//	AOR20220004106C202600069
		VS	VS	0	
		COMMISSIONER LAND REFORMS-CUM-COMMISSIONER, CUTTACK		//	
189	D-WP(C)/30328/2026	BIMBADHAR PANDA	DEBABRATA DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
190	D-WP(C)/30329/2026	BHAGYA RANJAN SAHOO	DEBABRATA DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
191	D-WP(C)/30330/2026	BISWANATH SAHOO	PRADIPTA KUMAR PATTANAYAK	//	
	WP(C)/20841/2026	VS	VS	0	
		STATE OF ODISHA		//	
192	D-WP(C)/30331/2026	BHASKAR DHALA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
193	D-WP(C)/30333/2026	JAMESWAR MALLICK	TUSHAR KANTA NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/30334/2026	RAJ KISHORE SAHOO	DEBABRATA DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
195	D-WP(C)/30335/2026	GYANA RANJAN BARIK	RASMITA SWAIN	//	AOD20240001102C202600001
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/30336/2026	MAKARDHWOJA SAHU	RASMITA SWAIN	//	AOD20240001102C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/30337/2026	SHANTILATA DEI @ SHANTILATA BEHERA	ANUGRAHA NARAYAN SAMANTRAY	//	AOD20260000401C202600001
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/30338/2026	ASHOK KUMAR BEHERA	RABINARAYAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/30340/2026	AKADASIA DALAI	SOUBHAGYA CHANDRA DEV DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/30341/2026	SANSARA PADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/30342/2026	ANIL PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/30343/2026	LINGARAJ PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/30344/2026	LAMBODAR PADHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/30345/2026	BASANTA KUMAR MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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205	D-WP(C)/30346/2026	STATE OF ODISHA JADUMANI SAHU VS	KUNAL KUMAR SWAIN VS	// // 0	
206	D-WP(C)/30347/2026	STATE OF ODISHA GOPINATH MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
207	D-WP(C)/30348/2026	STATE OF ODISHA MANOJ KUMAR SAHOO VS	RASMITA SWAIN VS	// // 0	AOD20240001102C202600003
208	D-WP(C)/30349/2026	STATE OF ODISHA BIPIN BIHARI NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0	
209	D-WP(C)/30350/2026	STATE OF ODISHA BALADEBA MAHAKUR VS	KUNAL KUMAR SWAIN VS	// // 0	
210	D-WP(C)/30351/2026	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
211	D-WP(C)/30352/2026	STATE OF ODISHA ISHWARA MEHER VS	TIKERAM MEHER VS	// // 0	
212	D-WP(C)/30353/2026	STATE OF ODISHA NALINI KANTA TARASIA VS	KUNAL KUMAR SWAIN VS	// // 0	
213	D-WP(C)/30355/2026	BANK OF INDIA ROJALIN NESHA VS	ABHINASH PATRA VS	// // 0	
214	D-WP(C)/30357/2026	STATE OF ODISHA JAYANTI NAIK VS	ARJUNA CHARANA BEHERA VS	// // 0	
215	D-WP(C)/30358/2026	STATE OF ODISHA SAMIR KUMAR SAHOO VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// // 0 //	

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216	D-WP(C)/30359/2026	SANGITA SAHU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	AOR20220001616C202600035
217	D-WP(C)/30360/2026	KEDAR CHANDRA MISHRA VS STATE OF ODISHA	MANASI SETHI VS STATE OF ODISHA	// 0 //	AOD20220004450C202600020
218	D-WP(C)/30361/2026	SOUMYAKANTA SAHOO VS THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	SUBASH CHANDRA SAHOO VS THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	// 0 //	
219	D-WP(C)/30362/2026	JEEDIGUNTA PREMKUMAR VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS UNION OF INDIA	// 0 //	
220	D-WP(C)/30363/2026	M/S.BAL GANESH INFRA PRIVATE LTD., ANGUL VS THE ASST.COMMISSINER OF CENTRAL TAX, GST AND C.EX, ANGUL	SUBASH CHANDRA SAHOO VS THE ASST.COMMISSINER OF CENTRAL TAX, GST AND C.EX, ANGUL	// 0 //	
221	D-WP(C)/30364/2026	MOTHERS NURSING SCHOOL, KHURDHA VS STATE OF ODISHA	SOHAN MISHRA VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/30365/2026	KANKI PATI SESHA RATNAM VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS UNION OF INDIA	// 0 //	
223	D-WP(C)/30366/2026	DAMMU RAMACHANDRA VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS UNION OF INDIA	// 0 //	
224	D-WP(C)/30367/2026	DR.SARAT KUMAR SAHOO VS STATE OF ODISHA	RAJA KISHORE SAHOO VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/30368/2026	BARGARH COLLEGE OF NURSING, BARGARH VS STATE OF ODISHA	SOHAN MISHRA VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/30369/2026	U.ROJA RANI VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS UNION OF INDIA	// 0 //	
227	D-WP(C)/30371/2026	JAGA KALIA TRADERS, CUTTACK	SONALI PANDA	//	

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	WP(C)/20817/2026	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/30372/2026	DEBENDRA KUMAR BEHERA	SONALI PANDA	//	
	WP(C)/20819/2026	VS STATE OF ODISHA	VS	0 //	
229	D-WP(C)/30373/2026	MOTHERS COLLEGE AND SCHOOL OF NURSING, KHORDHA VS SONALI MISHRA	VS	//	
		VS STATE OF ODISHA	VS	0 //	
230	D-WP(C)/30374/2026	SHREE RAGHUNATH JEW BIJE, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS STATE OF ODISHA	VS	0 //	
231	D-WP(C)/30378/2026	MANOJ DASH	SIDHANT DWIBEDI	//	
		VS THE INCOME TAX OFFICER, (ITO), WARD3(1), BHUBANESWAR	VS	0 //	
232	D-WP(C)/30379/2026	ANITA NAYAK	KSHIROD KUMAR PAHIL	//	
		VS STATE OF ODISHA	VS	0 //	
233	D-WP(C)/30380/2026	M/S SIVARAM SAHU	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600044
		VS THE CHIEF COMMISSIONER CT AND GST, ODISHA	VS	0 //	
234	D-WP(C)/30381/2026	SIBANANDA MOHANTY	BIBHU PRASAD MOHANTY	//	AOD20250001071C202600049
		VS APARNA MOHANTY	VS	0 //	
235	D-WP(C)/30382/2026	DR.AMIT DAS	BASUDEV PUJARI	//	
		VS DR.SUSHMITA SWAIN	VS	0 //	
236	D-WP(C)/30386/2026	M/S PUJA SAHU	GOURAV KUMAR ROY CHOUDHURY	//	AOR20220001523C202600075
		VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR	VS	0 //	
237	D-WP(C)/30388/2026	KHIROD CHANDRA SAHOO	ABINASH SWAIN	//	
		VS STATE OF ODISHA	VS	0 //	
238	D-WP(C)/30389/2026	JEEBANANANDA NAIK	SIBAPRASAD PATI	//	
		VS	VS	0	

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239	D-WP(C)/30392/2026	STATE OF ODISHA KARTIK CHANDRA BEHERA VS	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202600089
240	D-WP(C)/30393/2026	STATE OF ODISHA KAPILASH COLLEGE OF NURSING, DHENKANAL VS	SRINIBASH SATAPATHY VS	// // 0	
241	D-WP(C)/30395/2026	STATE OF ODISHA DURGA CHARAN HANSDA VS	SRIKANTA KU. NATH VS	// // 0	
242	D-WP(C)/30396/2026	STATE OF ODISHA MANASMITA PATTANAIAK VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600189
243	D-WP(C)/30399/2026	STATE BANK OF INDIA BISHNU PRASAD MISHRA VS	NIHAL RATH VS	// // 0	
244	D-WP(C)/30401/2026	STATE OF ODISHA SK.MOHAMMED ALI ZINNA VS	KSHIROD KUMAR ROUT VS	// // 0	
245	D-WP(C)/30402/2026	ODISHA INFORMATION COMMISSION , BHUBANESWAR MANASH RANJAN PANIGRAHI VS	GOKULANANDA SAHU VS	// // 0	
246	D-WP(C)/30403/2026	CONTROLLER OF EXAMINATION, CENTRAL BOARD OF SECONDARY EDUCATION, DELHI SULURI DEHURY VS	KSHIROD KUMAR ROUT VS	// // 0	
247	D-WP(C)/30404/2026	STATE OF ODISHA M/S.MANORAMA ESTATE WELFARE SOCIETY, RASULGASHI, BHUBANESWAR VS	KASHI, BHUBANESWAR VS	// // 0	
248	D-WP(C)/30406/2026	STATE OF ODISHA SANTOSH KUMAR SAMANTARAY VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600192
249	D-WP(C)/30407/2026	STATE OF ODISHA JAYASHREE NAYAK VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20250000498C202600054
		STATE OF ODISHA		//	

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250	D-WP(C)/30410/2026	TUNI JANI VS STATE OF ODISHA	ASUTOSH SAHOO VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/30411/2026	KANKA TUDU VS STATE OF ODISHA	ASUTOSH SAHOO VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/30413/2026	UGRASEN SWAIN VS BRANCH MANAGER, TATA CAPITAL LTD, BHUBANESWAR	BRAJA MOHAN SARANGI VS BRANCH MANAGER, TATA CAPITAL LTD, BHUBANESWAR	// 0 //	
253	D-WP(C)/30415/2026	SANJAYA KUMAR MALLICK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/30417/2026	GOURAB KUMAR BEHERA VS STATE OF ODISHA	AMIT PATTNAIK VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/30418/2026	DRAUPADI MOHANTA VS COLLECTOR MAYURBHANJ	SURESH KUMAR JENA VS COLLECTOR MAYURBHANJ	// 0 //	
256	D-WP(C)/30419/2026	PRAKASH KUMAR BEHERA VS THE TAHASILDAR, TALCHER	ALOK KUMAR MOHAPATRA VS THE TAHASILDAR, TALCHER	// 0 //	
257	D-WP(C)/30420/2026	PRAKASH KUMAR BEHERA VS THE TAHASILDAR, TALCHER	ALOK KUMAR MOHAPATRA VS THE TAHASILDAR, TALCHER	// 0 //	
258	D-WP(C)/30421/2026	PRAKASH KUMAR BEHERA VS THE TAHASILDAR, TALCHER	ALOK KUMAR MOHAPATRA VS THE TAHASILDAR, TALCHER	// 0 //	
259	D-WP(C)/30423/2026	DILLIP KUMAR PARIDA VS ADDL STATE TAX OFFICER, DHENKANAL CIRCLE, DHENKANAL	SUJYOTI KUMAR DAS VS ADDL STATE TAX OFFICER, DHENKANAL CIRCLE, DHENKANAL	// 0 //	
260	D-WP(C)/30424/2026	PRAKASH KUMAR BEHERA VS THE TAHASILDAR, TALCHER	ALOK KUMAR MOHAPATRA VS THE TAHASILDAR, TALCHER	// 0 //	
261	D-WP(C)/30425/2026	PRAKASH KUMAR BEHERA	ALOK KUMAR MOHAPATRA	//	

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		VS	VS	0	
		THE TAHASILDAR, TALCHER		//	
262	D-WP(C)/30426/2026	PRAKASH KUMAR BEHERA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		THE TAHASILDAR, TALCHER		//	
263	D-WP(C)/30428/2026	ABHISEK BADAJENA	SANJIBANI MISHRA	//	AOR20220001492C202600175
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/30433/2026	DAMODAR JENA	JAYASHREE BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/30434/2026	ASHOK KUMAR ACHARYA	PRASANNA KUMAR ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/30435/2026	PRAVAKAR NAYAK	SANJIB MOHANTY	//	AOR20220001611C202600137
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/30436/2026	BIKRAM KUMAR JENA	SURENDRA BEHERA	//	AOR20220002611C202600012
		VS	VS	0	
		THE PUBLIC INFORMATION OFFICER		//	
268	D-WP(C)/30437/2026	BIRENDRA KUMAR SAMAL	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/30438/2026	MANAGING COMMITTEE OF PARBATI U.P(ME) SCHOOL, ASHOKHAR	AYASHREE BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/30439/2026	M/S.SURESH SRI SRI PURUSHOTTAM, GANJAM	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		ASST.COMMISSIONER, GST AND CENTRAL EXCISE, BERHAMPUR		//	
271	D-WP(C)/30440/2026	MANTU SAHOO	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/30441/2026	M/S.SUSHANTA KUMAR SAHU, KANDHAMALA	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	

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273	D-WP(C)/30442/2026	ASST. COMMISSIONER, GST AND CENTRAL EXCISE, BERHAMPUR DIVISION M/S AMAR UDYOG, ROURKELA VS SAROJ MANJARI DEVI	ARUNA NAYAK VS	// // 0 //	
274	D-WP(C)/30443/2026	BHAGABAN MANDAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	
275	D-WP(C)/30444/2026	BALUNKESWAR RAUT VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
276	D-WP(C)/30445/2026	M/S.NARENDRA KUMAR PRADHAN, ANUGUL VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANUGUL DIVISION	BIBHUTI BHUSAN PANDA VS	// 0 //	
277	D-WP(C)/30446/2026	SANKARSAN MOHANTA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	
278	D-WP(C)/30447/2026	PRAKASH CHANDRA NAYAK VS UNION OF INDIA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
279	D-WP(C)/30448/2026	SURESH KUMAR SAHU VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	
280	D-WP(C)/30450/2026	M/S.ASHISH CONSTRUCTION, ANUGUL VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANUGUL DIVISION	BIBHUTI BHUSAN PANDA VS	// 0 //	
281	D-WP(C)/30452/2026	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	JAYASHREE BHISWAL VS	// 0 //	
282	D-WP(C)/30454/2026	BIRANCHI NARAYAN JOSHI VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
283	D-WP(C)/30455/2026	MANAGING COMMITTEE OF DOLIA GOBARI U.P.(MED) SAKHAREDE, BISSWANAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	

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284	D-WP(C)/30456/2026	M/S.TUMULU ARUPA RANI, GANJAM VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, BERHAMPUR DIVISION	BIBHUTI BHUSAN PANDA VS DHANESWAR BEHERA	// 0 //	
285	D-WP(C)/30458/2026	MANORANJAN ROUT VS STATE OF ODISHA	DHANESWAR BEHERA VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/30459/2026	MANAGING COMMITTEE OF KALIKA U.P.(ME) SHIKSHAK SHREYANSH MOHAPATRA, KHURDA VS STATE OF ODISHA	SHIKSHAK SHREYANSH MOHAPATRA VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/30460/2026	BHAGABAN TUNG VS STATE OF ODISHA	DHANESWAR BEHERA VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/30461/2026	SUBHAM SAHU VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/30462/2026	M/S.NEELAMADHAB ENTERPRISES, BHUBANESWAR VS ASST.COMMISSIONER OF STATE TAX, BHUBANESWAR CIRCLE	BIBHUTI BHUSAN PANDA VS ASST.COMMISSIONER OF STATE TAX, BHUBANESWAR CIRCLE	// 0 //	
290	D-WP(C)/30463/2026	PRADIP KUMAR SAHOO VS UNION OF INDIA	MADHUMITA PANDA VS UNION OF INDIA	// 0 //	
291	D-WP(C)/30466/2026	MANAGING COMMITTEE OF SENDHASAR U.P.(ME) DEEN KUMAR BISWAL VS STATE OF ODISHA	DEEN KUMAR BISWAL VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/30467/2026	HIMANGINI SINGH VS STATE OF ODISHA	BISWA PRAKASH DHAL VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/30468/2026	M/S.NEELAMADHAB ENTERPRISES, BHUBANESWAR VS ASST.COMMISSIONER OF STATE TAX OFFICER, BHUBANESWAR	BIBHUTI BHUSAN PANDA VS ASST.COMMISSIONER OF STATE TAX OFFICER, BHUBANESWAR	// 0 //	
294	D-WP(C)/30470/2026	MANIKA PARIDA VS STATE OF ODISHA	BISWAJIT MOHANTY - 5 VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/30471/2026	PRABHU PADA MISHRA	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/30474/2026	MANAS RANJAN OJHA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/30475/2026	M/S.NANDA INFRA CONSTRUCTION PVT.LTD., BHUBANESWAR	BANESWAR HUSAN PANDA	//	
		VS	VS	0	
		SUPERITENDENT(PREVENTIVE) GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA			
298	D-WP(C)/30476/2026	NIRMALKANTI BEBARTA PATTANAİK	AMIYA KUMAR MOHANTY A	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/30478/2026	SANJAYA KUMAR SWAIN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/30479/2026	CHANDAN MATARI	ASHUTOSH KUANR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/30480/2026	HARI PRASAD ROUT	SANKET KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/30481/2026	DEBENDRA NATH PRADHAN	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600042
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/30482/2026	ASWINI KUMAR BARIK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/30483/2026	DIPTI MANJARI BHUYAN	SANKET KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/30484/2026	JHARANA BADI	ASHUTOSH KUANR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/30485/2026	PARAMANANDA MAHANTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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307	D-WP(C)/30486/2026	STATE OF ODISHA TAPAN KUMAR JENA VS UNION OF INDIA	DEBABRATA DAS VS	// // 0 //	
308	D-WP(C)/30487/2026	SUNANDA MIRDHA VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //	
309	D-WP(C)/30488/2026	PRUTHIRAJ ROUT VS STATE OF ODISHA	ANSHURAM MISHRA VS	// 0 //	
310	D-WP(C)/30489/2026	KANTARU PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
311	D-WP(C)/30490/2026	KRUSHNA CHANDRA BHOI VS GENERAL MANAGER (HR), INDIAN BANK CORPORATE OFFICE, CHENNAI	SHASHI BHUSAN JENA VS	// 0 //	
312	D-WP(C)/30492/2026	MANINI KARALI VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //	
313	D-WP(C)/30493/2026	RAJENDRA PRASAD PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
314	D-WP(C)/30494/2026	TARUN KUMAR PANDA VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //	
315	D-WP(C)/30495/2026	BANSINGH MAJHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
316	D-WP(C)/30496/2026	JYOTIKISHORE APTE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
317	D-WP(C)/30497/2026	BIDESINI SAHANY VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //	

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318	D-WP(C)/30498/2026	RAMA CHANDRA KAR VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //	
319	D-WP(C)/30499/2026	KISHOR CHANDRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
320	D-WP(C)/30500/2026	CHAITANYA GAMANGO VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
321	D-WP(C)/30501/2026	L. PRATAP CHANDRA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	AOD20240000516C202600035
322	D-WP(C)/30502/2026	PRAVATI JENA VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //	
323	D-WP(C)/30503/2026	SITARAM SELF HELP GROUP SHG VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202600043
324	D-WP(C)/30504/2026	MANORANJAN MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
325	D-WP(C)/30505/2026	NANDITA BAGH VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //	
326	D-WP(C)/30506/2026	PRAHALAD KUMAR SAHOO VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //	
327	D-WP(C)/30507/2026	TRILOCHANA MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
328	D-WP(C)/30508/2026	NIRUPAMA KAR VS COMMISSIONER CUM CHAIRMAN, STA, CHANDINI CHOWK, CUTTACK	PRASANNA KUMAR BEHERA VS	// 0 //	
329	D-WP(C)/30509/2026	SUDHAKAR NAIK	BHABANI SHANKAR RAYAGURU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/30510/2026	CHINMAYA RAUL	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/30511/2026	SARASWATI SETHY	SAMAPIKA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/30512/2026	MANAGING COMMITTEE OF LARASARA HIGH SCHOOL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/30514/2026	ANSUMAN BAL	GAYNENDRA KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/30515/2026	SANDHYARANI DASH	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/30516/2026	ABHAYA KUMAR DEBTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/30517/2026	JAGANNATH SETHI	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/30519/2026	SURESH MEHER	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/30520/2026	RAMACHANDRA BHANJA	SOUMYAKANTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/30521/2026	MANAGING COMMITTEE OF TRISAKTI HIGH SCHOOL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/30523/2026	AMIYA KUMAR JENA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	

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341	D-WP(C)/30524/2026	STATE OF ODISHA MANAGING COMMITTEE OF SARAT CHANDRA PANDIT HIGH SCHOOL, GANGAPUR, GANJAM	BABU KUMAR SWAIN	//	
		VS	VS	0	
342	D-WP(C)/30525/2026	STATE OF ODISHA SANJAY KUMAR BRAHMA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
343	D-WP(C)/30526/2026	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN	SAROJ KUMAR PADHY	//	
		VS	VS	0	
344	D-WP(C)/30527/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KALASWARI, NAGARH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
345	D-WP(C)/30528/2026	STATE OF ODISHA DEEPANJALI KHUAS	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
346	D-WP(C)/30529/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI NABIN CHANDRA PALEI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
347	D-WP(C)/30531/2026	STATE OF ODISHA ANIRUDHA BEHERA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
348	D-WP(C)/30532/2026	THE STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, BALASORE RAHUL BANCHHOR	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
349	D-WP(C)/30534/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI NABAKISHORE SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
350	D-WP(C)/30536/2026	STATE OF ODISHA KISHORE KUMAR BEHERA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
351	D-WP(C)/30537/2026	STATE OF ODISHA SABITA MOHANTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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352	D-WP(C)/30538/2026	AJAYA KUMAR SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
353	D-WP(C)/30541/2026	SHAIKH SARFUDDIN VS STATE OF ODISHA	BALARAM BEHERA VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/30544/2026	SUVENDU MOHARANA VS STATE OF ODISHA	TARUN PATNAIK VS STATE OF ODISHA	// 0 //	
355	D-WP(C)/30545/2026	SANDIP BAKSHI VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST SAMBALPUR-1, SAMBALPUR/	BHABANI PRASAD MOHANTY VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST SAMBALPUR-1, SAMBALPUR/	// 0 //	
356	D-WP(C)/30548/2026	JAYAPRAKASH KHUNTIA VS STATE OF ODISHA	TARUN PATNAIK VS STATE OF ODISHA	// 0 //	
357	D-WP(C)/30550/2026	SUDARSHAN BAGH VS THE ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, SAMBALPUR	ABHAYA KUMAR SHARMA VS THE ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, SAMBALPUR	// 0 //	
358	D-WP(C)/30551/2026	OCL IRON AND STEELS LTD, SUNDARGARH VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS STATE OF ODISHA	// 0 //	
359	D-WP(C)/30552/2026	RASHMITA BALA PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	AOD20220001927C202600092
360	D-WP(C)/30553/2026	VARVINDER SINGH CHAWLA VS THE ASSISTANT COMMISSIONER OF STATE TAX SAMBALPUR-I CIRCLE, SAMBALPUR	BHABANI PRASAD MOHANTY VS THE ASSISTANT COMMISSIONER OF STATE TAX SAMBALPUR-I CIRCLE, SAMBALPUR	// 0 //	
361	D-WP(C)/30554/2026	NARAYAN HARIPA VS STEEL AUTHORITY OF INDIA	LALITENDU MISHRA VS STEEL AUTHORITY OF INDIA	// 0 //	AOR20220001610C202600051
362	D-WP(C)/30555/2026	SANTOSH KUMAR ROUT VS STATE OF ODISHA	KUMAR PRAJWAL VS STATE OF ODISHA	// 0 //	AOD20240000427C202600015
363	D-WP(C)/30557/2026	KOMAL KUMAR	BHABANI PRASAD MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
364	D-WP(C)/30559/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST SAMBALPUR-I, SAMBALPUR/ NARENDRA KUMAR SETHI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
365	D-WP(C)/30560/2026	STATE OF ODISHA LABANYABATI DEBATA	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
366	D-WP(C)/30563/2026	STATE OF ODISHA KABITA SAHOO	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
367	D-WP(C)/30566/2026	STATE OF ODISHA MANDAKINI DEI	MIHIR KANTA RATH	//	
		VS	VS	0	
368	D-WP(C)/30568/2026	STATE OF ODISHA M/S.CHANDRABHAGA HANDICRAFTS PRODUCER COMPANY LTD, SANKAR PADHY	CHITTA RANJAN LENKA	//	
		VS	VS	0	
369	D-WP(C)/30569/2026	THE COMMISSIONER, CT AND GST ODISHA, CUTTACK NARASINGHA DAS	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
370	D-WP(C)/30570/2026	STATE OF ODISHA JATINDRA RANA	AKSHAYA KUMAR MOHAPATRA	//	
		VS	VS	0	
371	D-WP(C)/30571/2026	DILLIP KANDHA@CHERKHIA CHITTA RANJAN BEHURA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
372	D-WP(C)/30573/2026	STATE OF ODISHA M/S.PRADEEP KUMAR MISHRA, SAMBALPUR	ABHILASH MISHRA	//	
		VS	VS	0	
373	D-WP(C)/30575/2026	VICE-CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA MANORANJAN BISWAL	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
374	D-WP(C)/30576/2026	STATE OF ODISHA APPAYA KULESIKA	CHITTA RANJAN LENKA	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/30577/2026	STATE OF ODISHA BHANU SEKHAR ACHARYA VS	KSHIROD KUMAR ROUT VS	// // 0	
376	D-WP(C)/30578/2026	STATE OF ODISHA ARUNA KUMAR MISHRA VS	KRUSHNA CHANDRA RATH VS	// // 0	
377	D-WP(C)/30579/2026	STATE OF ODISHA SURYA KANTA SAHOO VS	KRUSHNA CHANDRA RATH VS	// // 0	
378	D-WP(C)/30580/2026	STATE OF ODISHA SUDHAKAR PRADHAN VS	SIDHESWAR MALLIK VS	// // 0	
379	D-WP(C)/30581/2026	STATE OF ODISHA SUJATA PATTANAİK VS	SAROJ KUMAR PADHY VS	// // 0	
380	D-WP(C)/30583/2026	STATE OF ODISHA MANORANJAN PATRA VS	KRUSHNA CHANDRA RATH VS	// // 0	
381	D-WP(C)/30584/2026	STATE OF ODISHA GAYATRI JENA VS	SUBHADUTTA ROUTRAY VS	// // 0	
382	D-WP(C)/30586/2026	GENERAL MANAGER AND DISCIPLINARY AUTHORITY, WEST BENGAL INDRAJIT RAY VS	SAILABALA JENA VS	// // 0	
383	D-WP(C)/30587/2026	STATE OF ODISHA B.LAXMI VS	SANGRAM JENA VS	// // 0	
384	D-WP(C)/30589/2026	STATE OF ODISHA SRINIBAS SABAT VS	SANGRAM JENA VS	// // 0	
385	D-WP(C)/30590/2026	STATE OF ODISHA M/S.MAGENTO KALINGA PRIVATE LTD.,BHUBANESWAR VS	ANUP NARAYAN MOHANTY VS	// // 0	
		PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/30592/2026	ANITA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
387	D-WP(C)/30593/2026	DR.SUCHITRA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
388	D-WP(C)/30595/2026	DEVI PRASAD PADHEE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
389	D-WP(C)/30596/2026	DILLIP KUMAR ROUT VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
390	D-WP(C)/30597/2026	DILLIP KUMAR VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
391	D-WP(C)/30598/2026	DR.MANAS RANJAN MISRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
392	D-WP(C)/30600/2026	ARAKHITA ROUT VS R.T.O.KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //	
393	D-WP(C)/30601/2026	RABINDRA NATH JENA VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //	
394	D-WP(C)/30602/2026	DR.PRADEEPTA KUMAR PATANAIAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
395	D-WP(C)/30603/2026	SURESH KUMAR MOHAPATRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
396	D-WP(C)/30604/2026	RAKESH KUMAR NAYAK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
397	D-WP(C)/30605/2026	SASMITA KUMARI PATTNAIK	SANGRAM JENA	//	

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FILING REPORT AS ON :07/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/30607/2026	SANJAY KUMAR BEHERA	SHYAM SUNDAR CHHUALSINGH	//	
		VS	VS	0	
		MAHANADI COAL FIELDS LTD.,BURLA, SAMBALPUR		//	
399	D-WP(C)/30608/2026	DR.KALA CHAND DASH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/30609/2026	SURESH CHANDRA NANDA	ASISH MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
401	D-WP(C)/30610/2026	ORISSA ASSOCIATION FOR THE BLIND (OAB), BHUBANESWAR	ANISWARAKASH DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/30611/2026	UMAKANTA SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/30612/2026	THE COLLEGE OF PHARMACEUTICAL SCIENCE, PURI	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/30614/2026	DR.RAJENDRA KUMAR MAHAPATRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/30615/2026	MANOJ KUMAR PANDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WPCRL/20426/2026	ASHOK DILA	SAROJ KUMAR MISHRA	JUJUMURA /247 /2025	
	WPCRL/86/2026	VS	VS	0	
		STATE OF ODISHA		//	
407	D-ABLAPL/20416/2026	KABULA BISWAL	ARUPANANDA GOSWAMY	KAKATAPUR /128 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-ABLAPL/20417/2026	SK JALALUDDIN	KHUSBU PANIGRAHI	BALASORE TOWN /216 /2026	AOR20220002787C202600100
		VS	VS	0	

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FILING REPORT AS ON :07/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/20420/2026	STATE OF ODISHA BHABANI SANKAR DAS VS	DEEPAK KU SAHOO VS	// / /0 ()	
410	D-ABLAPL/20424/2026	STATE OF ODISHA CHUMUKI DALAI VS	BIDYALOK MOHAPATRA VS	// JENAPUR /172 /2026 ()	
411	D-ABLAPL/20427/2026	STATE OF ODISHA MANOJ KUMAR SAHOO VS	KARUNAKAR GAYA VS	// CHANDAKA P.S. /156 /2026 ()	
412	D-ABLAPL/20428/2026	STATE OF ODISHA SAROJ KUMAR SAHOO VS	KARUNAKAR GAYA VS	// CHANDAKA P.S. /156 /2026 ()	
413	D-ABLAPL/20430/2026	STATE OF ODISHA MD RAFIK @ RAJA KHANDI VS	ASHOK KUMAR PRADHAN VS	// BHANJANAGAR /436 /2026 ()	AOR20220001590C202600006
414	D-ABLAPL/20431/2026	STATE OF ODISHA SAMARESH NATH VS	RITURANJAN CHHOTARAY VS	// PAHALA /262 /2026 ()	AOR20220003344C202600029
415	D-ABLAPL/20437/2026	STATE OF ODISHA JAGABANDHU DAS VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /145 /2026 ()	AOD20240000364C202600171
416	D-ABLAPL/20439/2026	STATE OF ODISHA SK. KARIM VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /145 /2026 ()	AOD20240000364C202600172
417	D-ABLAPL/20440/2026	STATE OF ODISHA SK. MD. IBRAHIM VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /233 /2026 ()	
418	D-ABLAPL/20442/2026	STATE OF ODISHA SK. GULAM MAHAMMAD @ BABU VS	ANITA SAHOO VS	// Bamapada (Industrial Area) /193 /2026 ()	
419	D-ABLAPL/20444/2026	STATE OF ODISHA CHIKUN PADHAN @ CHIKUN PAHAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /194 /2026 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :07/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/20448/2026	PRABHAT KUMAR PANDAB VS STATE OF ODISHA	HARAPRASAD PANDA VS	AUL /225 /2026 () //	
421	D-ABLAPL/20450/2026	PRAKASH PANDAB VS STATE OF ODISHA	HARAPRASAD PANDA VS	AUL /225 /2026 () //	
422	D-ABLAPL/20451/2026	JYOTISMAN NAYAK @ SUNIL NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	DHAULI PS /167 /2026 () //	AOD20240000306C202600121
423	D-ABLAPL/20453/2026	BIJAY KUMAR BEHURA VS STATE OF ODISHA	HARAPRASAD PANDA VS	PANIKOILI /169 /2026 () //	
424	D-ABLAPL/20454/2026	JASOBANTA PRADHAN VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	JAGATPUR /383 /2026 () //	
425	D-ABLAPL/20463/2026	KALIA @ BISWANATH ROUT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CRRI /91 /2025 () //	
426	D-ABLAPL/20467/2026	RAJU BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	ALAKUNDA /77 /2026 () //	AOD20240000586C202600193
427	D-ABLAPL/20470/2026	MALLIK JAHIR ALLI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BAISINGA /219 /2026 () //	
428	D-ABLAPL/20473/2026	PRADEEP KUMAR DAS @ PRADEEP DAS VS STATE OF ODISHA	ABHAS MOHANTY VS	BHADRAK TOWN /327 /2026 () //	
429	D-ABLAPL/20475/2026	TUNA @ MRUTUNJAY MOHAPATRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /302 /2025 () //	
430	D-ABLAPL/20476/2026	CHATU PAL @ LAXMIKANTA PALA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BALIPATNA /94 /2026 () //	
431	D-ABLAPL/20478/2026	SARBESWAR NAYAK	SATYABRATA DASH	BHARATPUR PS /373 /2026	

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FILING REPORT AS ON :07/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/20480/2026	MAYIMUDDIN SAHAJIT @ ROGA @ BULET	SATYANARAYAN MISHRA	DHUSURI /252 /2025	AOR20220001303C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/20481/2026	MANGESH MALLICK @ MEGHA @ MUNGESH	SATYA NARAYAN MISHRA 4	BODEN /32 /2025	AOR20220001615C202600105
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/20484/2026	RAJANI NAYAK	PRAMOD KUMAR JENA	CHANDIPUR /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/20485/2026	RAJANI SRICHANDAN	PARSURAM DAS	NIRAKARPUR /241 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/20486/2026	HEMANTA SETHI	SWAGATIKA PANDA	KHURDA SADAR /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/20487/2026	SNEHASIS JENA @ LITUA	PRASANTA KUMAR NANDA	BRAMHA BARADA /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/20488/2026	BIKASH NAHAK	SWAGATIKA PANDA	GOLANTHARA (BERHAMPUR) /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/20490/2026	P. SHYAM SUNDAR PRUSTY	PRASANTA KUMAR NANDA	CHANDRASEKHARPUR /606 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/20492/2026	PARTHESH PRAVINBHAI THAKKAR	PRASANTA KUMAR NANDA	CHANDRASEKHARPUR /606 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/20493/2026	BIJAY DAS	BIDYALOK MOHAPATRA	BADAGADA /222 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/20494/2026	PRAGATI PARASETH	SAROJ KUMAR ROUTRAY	TUMUDIBANDHA /52 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/20496/2026	STATE OF ODISHA BADI @ TILU @ GOURA SAGARIA VS	SOUMYA KANTA TRIPATHY VS	// MATHILI /61 /2021 ()	AOD20240000239C202600028
444	D-ABLAPL/20498/2026	STATE OF ODISHA BADI @ TILU @ GOURA SAGARIA VS	SOUMYA KANTA TRIPATHY VS	// MATHILI /172 /2020 ()	AOD20240000239C202600027
445	D-ABLAPL/20499/2026	STATE OF ODISHA BURI BABU RAO VS	SOUBHAGYA KUMAR DASH VS	// GURANDI /95 /2026 ()	AOR20220001631C202600201
446	D-ABLAPL/20502/2026	STATE OF ODISHA SANURJYA GOUDA VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /30 /2026 ()	
447	D-ABLAPL/20507/2026	STATE OF ODISHA RAJESH KUMAR MAHANTA VS	ANIRUDHA DAS VS	// / /0 ()	
448	D-ABLAPL/20510/2026	STATE OF ODISHA LITU @ SIDHESWAR MALIK VS	JAJATI KESHARI KHUNTIA VS	// Bamapada (Industrial Area) /193 /2026 ()	
449	D-ABLAPL/20512/2026	STATE OF ODISHA BIRENDRA PANDA VS	SIDDHARTH PRIYADARSAN VS	// MAHILA P.S.(BBSR) /226 /2026 ()	
450	D-ABLAPL/20514/2026	STATE OF ODISHA SIDHARTHA SANKAR PRADHAN VS	SWAYAMJIT ROUT VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /42 /2026 ()	
451	D-ABLAPL/20515/2026	STATE OF ODISHA SANJAY SINGH VS	SUSIL KUMAR PATNAIK VS	// BARBIL /206 /2026 ()	
452	D-ABLAPL/20516/2026	STATE OF ODISHA MIR NEJAMUDDIN VS	MOHAMMED RIAZ VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHADRAK /13 /2026 ()	
453	D-ABLAPL/20527/2026	STATE OF ODISHA HARISANKAR NAIK @ CHHOTU @ HARISANKAR NAIK VS	ANIKANTA DAS VS	// SECTOR-7 /145 /2026 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :07/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/20530/2026	SHABAJ KHAN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BHADRAK TOWN /261 /2021 () //	
455	D-ABLAPL/20531/2026	KALIA NAIK @ TILAK NAYAK VS STATE OF ODISHA	JAMINIKANTA DAS VS	SECTOR-7 /145 /2026 () //	
456	D-ABLAPL/20532/2026	JANAKI BISOYI VS STATE OF ODISHA	RAMDAS ACHARY VS	CAPITAL P.S. /302 /2026 () //	
457	D-ABLAPL/20533/2026	BINI NAIK @ BINOD KUMAR NAYAK VS STATE OF ODISHA	JAMINIKANTA DAS VS	SECTOR-7 /145 /2026 () //	
458	D-ABLAPL/20538/2026	MANOJ KUMAR BARIK VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHAMNAGAR /200 /2026 () //	
459	D-ABLAPL/20543/2026	SK. NAJIR HUSSEN VS STATE OF ODISHA	LALITENDU BHUYAN VS	TELKOI /188 /2026 () //	
460	D-ABLAPL/20544/2026	RAKESH KUMAR GOUDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BOLANGIR TOWN /319 /2026 () //	AOD20240000645C202600027
461	D-ABLAPL/20545/2026	SIBA SWAIN @ SIBA PRASAD SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /231 /2026 () //	AOD20240000242C202600180
462	D-ABLAPL/20546/2026	RATNAKAR BARIK VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHAMNAGAR /200 /2026 () //	
463	D-ABLAPL/20547/2026	ANIL KUMAR DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	TOMANDO /125 /2026 () //	
464	D-ABLAPL/20551/2026	SOUMYA RANJAN DALAI VS STATE OF ODISHA	RAMDAS ACHARY VS	CHANDRASEKHARPUR /669 /2026 () //	
465	D-ABLAPL/20552/2026	SANJAY KUMAR SAHOO	AMLAN SHAKTI PAUL	JANKIA P.S. /452 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/20555/2026	SAKUNTALA PARIDA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/20556/2026	HAREKRUSHNA DASH	SOUMYA RANJAN MOHANTY	TARBHA /192 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/20558/2026	LALIT MOHAN PARIDA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/20560/2026	RUTUMOHAN PARIDA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/20562/2026	ABHIRAM PARIDA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/20564/2026	KUNJA BIHARI PARIDA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/20565/2026	KAUSHIK AGRAWAL	RUCHI RAJGARHIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/20568/2026	MANJIT SINGH	BIKRAM KESHARI SAHU	NAYAPALLI P.S. /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/20570/2026	JHARANA BEHERA @ CHUMKI	ACHYUTANANDA PATTANAIAK	BANAPUR P.S. /236 /2026	AOD20240000586C202600194
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :07/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-DSREF/7577/2024 DSREF/1/2024	STATE OF ODISHA MP	MR. U.R.JENA(AGA)	1/2026
2	D-WPC(OAC)/2535/2011 WPC(OAC)/2535/2011	TRILOCHAN PALEI MP		15/2026
3	D-TRPCRL/20343/2026 TRPCRL/ /	BISWAJIT NANDA MP	SASMITA SAHOO	49/2026
4	D-CRLLP/20422/2026 CRLLP/ /	STATE OF ODISHA MP	SARBESWAR BEHERA , A.G.A	52/2026
5	D-CRP/27650/2026 CRP/ /	SANGRAM KESHARI BHANJDEO MP	JAGAJIBAN PRADHAN	55/2026
6	D-JCRLA/8017/2024 JCRLA/33/2024	CHILU @ SANJEEV KUMAR PRUSTY MP	M/S.DEVASHIS PANDA, A.MEHTA, A.B.ACHARYA, D.K.MOHAPATRA	163/2026
7	D-CMAPL/30547/2026 CMAPL/ /	BINODINI MOHAPATRA MP	SANGRAM JENA	164/2026
8	D-TRP(C)/30383/2026 TRP(C)/ /	HARIPRIYA PRADHAN MP	BIJAYA KUMAR RAGADA	217/2026
9	D-RPFAM/29198/2024 RPFAM/201/2024	SRIKANTA LENKA MP	SUSANTA SEKHAR MOHAPATRA	271/2026
10	D-RPFAM/30430/2026 RPFAM/ /	PRITISH KUMAR SOHALA MP	MANAS KUMAR CHAND	272/2026
11	D-RPFAM/30430/2026 RPFAM/ /	PRITISH KUMAR SOHALA MP	MANAS KUMAR CHAND	273/2026
12	D-RVWPET/14236/2025 RVWPET/111/2025	BHUPENDRA SINGH NOTEY MP	SUBHAM SHARMA	299/2026
13	D-RVWPET/27082/2026 RVWPET/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	300/2026
14	D-RVWPET/27082/2026 RVWPET/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	301/2026
15	D-MATA/733/2026 MATA/23/2026	DIBAKAR NAYAK MP	RAGHUNATH SINGH	373/2026
16	D-CONTC/30945/2025 CONTC/3638/2025	INDIRA MOHANTY MP		449/2026
17	D-CONTC/9130/2023 CONTC/9130/2023	RAJESH KUMAR NAYAK MP	M/S LAXMI KANTA MOHANTY, B.K.JENA	450/2026
18	D-CONTC/22757/2026 CONTC/ /	AKSHAYA KUMAR SAHOO MP	ALOK KUMAR DAS	451/2026
19	D-BLAPL/17086/2026 BLAPL/5913/2026	BHUBANESWAR SABAR MP	HEMANTA KUMAR MUND	516/2026
20	D-BLAPL/20464/2026 BLAPL/ /	SIPU @ BIDYADHARA SETHI MP	ACHYUTANANDA PATTANAIK	517/2026
21	D-BLAPL/17098/2026 BLAPL/6698/2026	HUSBAND OF THE INFORMANT MP	BINAYA KUMAR MOHANTY	518/2026
22	D-CRLREV/11302/2026 CRLREV/330/2026	RAKESH HOTA MP	AMIT KUMAR NATH	744/2026
23	D-CRLREV/20356/2026 CRLREV/ /	BALIA @ BIJAY KUMAR MOHANTY MP	SOUBHAGYA KUMAR DASH	745/2026
24	D-CRLREV/20452/2026 CRLREV/ /	JABA MAITY MP	ANUP KUMAR PATTNAIK	746/2026
25	D-CRLREV/3823/2026 CRLREV/ /	RAJENDRA KUMAR GIRI MP	SUSHANTA KUMAR JOSHI	747/2026
26	D-CRLREV/18542/2026	DAMBARUDHAR PUTEL	SUSHANTA KUMAR JOSHI	

	CRLREV/ /	MP		748/2026
27	D-CRLREV/20580/2026	SANJAY @ SANJAYA KUMAR PATWARI	ALOK RANJAN MOHANTY	
	CRLREV/ /	MP		749/2026
28	D-RSA/30157/2026	AMULYA RATNA DASH	MANAS RANJAN BAUG	
	RSA/ /	MP		991/2026
29	D-RSA/39259/2025	DEBASIS PANDA	SURESH CHANDRA MOHANTY	
	RSA/17/2026	MP		992/2026
30	D-RSA/30096/2026	SADHU CHARAN BARIK	RABINDRA KUMAR PATNAIK	
	RSA/ /	MP		993/2026
31	D-FAO/16256/2026	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CHENNAI	PRASANT KUMAR MAHALI	
	FAO/370/2026	MP		1052/2026
32	D-FAO/25328/2026	D.M., NEW INDIA ASSURANCE CO.LTD., CHENNAI	SUSANTA KUMAR MAHALI	
	FAO/686/2026	MP		1053/2026
33	D-FAO/30339/2026	BIRAJA PRASAD DALAPATI	KUNAL KUMAR SWAIN	
	FAO/ /	MP		1054/2026
34	D-FAO/29109/2026	MANAGER (LEGAL), M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD., BBSR	CHANDRA KUMAR DUTTA	
	FAO/ /	MP		1055/2026
35	D-FAO/24452/2026	G.M.,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., CHENNAI	SURANJAN SAMANT	
	FAO/764/2026	MP		1056/2026
36	D-FAO/30549/2026	SANGEETA PATTANAIK @ PATTNAIK	SANGRAM JENA	
	FAO/ /	MP		1057/2026
37	D-ABLAPL/16340/2026	BAPI BESAN		
	ABLAPL/6666/2026	MP		1172/2026
38	D-ABLAPL/1808/2026	BIJAY KUMAR NAIK		
	ABLAPL/790/2026	MP		1173/2026
39	D-ABLAPL/18232/2026	AJAYA BEHERA		
	ABLAPL/7233/2026	MP		1174/2026
40	D-ABLAPL/13174/2024	KALACHAND @ S.K. ANWAR ALI		
	ABLAPL/5106/2024	MP		1175/2026
41	D-ABLAPL/412/2023	MANASI BEHERA	SAKTI PRASAD DAS	
	ABLAPL/412/2023	MP		1176/2026
42	D-ABLAPL/12441/2026	BASUDEV ROUTARAY		
	ABLAPL/5171/2026	MP		1177/2026
43	D-ABLAPL/14966/2026	M.D. SALIM	BINAYA BHUSAN ROUTRAY	
	ABLAPL/5873/2026	MP		1178/2026
44	D-ABLAPL/14972/2026	S.K.SALEEM	BINAYA BHUSAN ROUTRAY	
	ABLAPL/5875/2026	MP		1179/2026
45	D-ABLAPL/17289/2026	MINTU @ SAMSHED ALAM		
	ABLAPL/6778/2026	MP		1180/2026
46	D-ABLAPL/29020/2025	SK.KUNA @ SK.GANIRUDDIN	RASHMI RANJAN MISHRA	
	ABLAPL/11279/2025	MP		1181/2026
47	D-ABLAPL/40308/2025	TAUKIR KHAN		
	ABLAPL/14998/2025	MP		1182/2026
48	D-ABLAPL/3260/2020	DASARATHI PRADHAN @ DASHARATHI PRADHAN	PRADYASH CHANDRA JENA	
	ABLAPL/3260/2020	MP		1183/2026
49	D-CMP/30398/2026	URMILA PATTANAIK	ACHYUTANANDA PATTANAIK	
	CMP/ /	MP		1224/2026
50	D-CMP/25499/2026	LOVABATI PATRA	PRAGYAN PARAMITA MOHANTY	
	CMP/954/2026	MP		1225/2026
51	D-CMP/30491/2026	BASANTI SAHOO	RUDRA NARAYAN PARIJA	
	CMP/ /	MP		1226/2026
52	D-CMP/30518/2026	BIJAY KUMAR DAS (BIJU)	AMIYA KUMAR MOHANTY A	
	CMP/ /	MP		1227/2026
53	D-CMP/7524/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	
	CMP/363/2026	MP		1228/2026
54	D-CMP/21570/2026	PARAMANANDA MOHANTY	DARPAHARI DHAL,K.M.DHAL,A.DAS,M.K.SAHOO,A.K.SATPATHY,B.S.	
	CMP/821/2026	MP		1229/2026
55	D-CMP/30556/2026	REV ANANTA KUMAR NAG	DIPTI RANJAN BHOKTA	
	CMP/ /	MP		1230/2026
56	D-CMP/30574/2026	UMAMANI PALEI @ UMAMANI JENA	SUSANTA KUMAR LENKA	
	CMP/ /	MP		1231/2026
57	D-CMP/30564/2026	ASWINI KUMAR PRADHAN	ASHOK KUMAR MOHAPATRA	
	CMP/ /	MP		1232/2026

58	D-CMP/30565/2026 CMP/ /	ANANNYA ANUSUYA NAIK MP	RANJAN KUMAR ROUT	1233/2026
59	D-MACA/30324/2026 MACA/ /	SURENDRA PATRA MP	PRADEEP KUMAR MISHRA	1558/2026
60	D-MACA/30356/2026 MACA/ /	THE D.M., ORIENTAL INSURANCE CO. LTD. MP	PRADEEP KUMAR MISHRA PRADEEP KUMAR MAHALI	1559/2026
61	D-MACA/30356/2026 MACA/ /	THE D.M., ORIENTAL INSURANCE CO. LTD. MP	PRADEEP KUMAR MISHRA PRADEEP KUMAR MAHALI	1560/2026
62	D-MACA/30375/2026 MACA/ /	D.M., THE NEW INDIA ASSURANCE CO. LTD. MP	PRADIP KUMAR SWAIN	1561/2026
63	D-MACA/30469/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRADIP KUMAR MOHANTY	1562/2026
64	D-MACA/54195/2024 MACA/24/2025	JAMINI DANDASENA MP	DHIRENDRA KUMAR MOHAPATRA	1563/2026
65	D-MACA/5841/2025 MACA/273/2025	THE MANAGER (T.P.HUB), M/S. NATIONAL INSURANCE CO. LTD., CUTTACK MP	KISHOR KUMAR PATTA KISHOR KUMAR PATTA, CHITRA KUMAR PATTA, SANJEEB KUMAR PATTA	1564/2026
66	D-MACA/5837/2025 MACA/272/2025	MANAGER(T.P. HUB),M/S NATIONAL INSURANCE CO. LTD., CUTTACK MP	MANOJ KUMAR PATTA MANOJ KUMAR PATTA, MANOJ KUMAR PATTA, SANJIB KUMAR PANDA, RAJIB KUMAR PANDA	1565/2026
67	D-MACA/773/2007 MACA/773/2007	N.I.A.CO.LTD MP		1566/2026
68	D-MACA/783/2007 MACA/783/2007	N.I.A.CO.LTD MP		1567/2026
69	D-MACA/784/2007 MACA/784/2007	N.I.A.CO.LTD MP		1568/2026
70	D-MACA/785/2007 MACA/785/2007	N.I.A.CO.LTD MP		1569/2026
71	D-MACA/786/2007 MACA/786/2007	N.I.A.CO.LTD MP		1570/2026
72	D-MACA/787/2007 MACA/787/2007	N.I.A.CO.LTD MP		1571/2026
73	D-MACA/788/2007 MACA/788/2007	N.I.A.CO.LTD MP		1572/2026
74	D-MACA/50492/2025 MACA/ /	HDFC ERGO GENERAL INSURANCE CO. LTD. MP	DR. K. PRASAD DUTTA	1573/2026
75	D-MACA/45676/2025 MACA/ /	AREA MANAGER, M/S. H.D.F.C. GENERAL INSURANCE CO. LTD., KOLKATA MP	CHITRA PRASAD DUTTA	1574/2026
76	D-MACA/18114/2026 MACA/ /	M/S. CHOLAMANDALAM MS GIC LTD. MP	GIRIJA PRASAD DUTTA	1575/2026
77	D-MACA/2599/2026 MACA/ /	MANAGER(LEGAL), M/S. H.D.F.C.ERGO GENERAL INSURANCE CO. LTD.,CUTTACK MP	CHITRA PRASAD DUTTA	1576/2026
78	D-MACA/16920/2026 MACA/ /	THE REGIONAL MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD, BBSR MP	CHITRA PRASAD DUTTA	1577/2026
79	D-MACA/45480/2025 MACA/ /	H.D.F.C. ERGO GENERAL INSURANCE CO. LTD., KOLKATA MP	GIRIJA PRASAD DUTTA	1578/2026
80	D-MACA/30522/2026 MACA/ /	THE LEGAL MANAGER, L AND T INSURANCE CO. LTD., KOLKATA MP	GIRIJA PRASAD DUTTA	1579/2026
81	D-MACA/30522/2026 MACA/ /	THE LEGAL MANAGER, L AND T INSURANCE CO. LTD., KOLKATA MP	GIRIJA PRASAD DUTTA	1580/2026
82	D-CRLA/20390/2026 CRLA/570/2026	RASABEHARI MOHANTY@RASHBIHARI MOHANTY MP	MOHANTY PANDA	1685/2026
83	D-CRLA/6609/2026 CRLA/268/2026	TULU GIRIDHARI NAYAK MP	ASHOK KUMAR BEEHRA	1686/2026
84	D-CRLA/679/2022 CRLA/679/2022	SALILA KUMAR PATTA@TARINI MP	ABHAYA KUMAR PARIDA	1687/2026
85	D-CRLA/20497/2026 CRLA/ /	KALYANPURI GANDHI CHOUDHURY MP	HEMANTA KUMAR MUND	1688/2026
86	D-CRLA/20497/2026 CRLA/ /	KALYANPURI GANDHI CHOUDHURY MP	HEMANTA KUMAR MUND	1689/2026
87	D-CRLA/20506/2026 CRLA/ /	ASHOK KUMAR SAHOO MP		1690/2026
88	D-CRLA/20506/2026 CRLA/ /	ASHOK KUMAR SAHOO MP		1691/2026
89	D-CRLMC/14805/2026	GITANIALI BERA	RAJENDRA NARAYAN ROUT	

	CRLMC/1761/2026	MP		1692/2026
90	D-CRLA/20506/2026	ASHOK KUMAR SAHOO		
	CRLA/ /	MP		1692/2026
91	D-CRLA/123/2018	BIRANCHI MAJHI	M/S.UMARANI PANDA, ELINA ROUTRAY MANISHA SAHOO	
	CRLA/123/2018	MP		1693/2026
92	D-CRLMC/15462/2026	RAMESH CHANDRA MOHANTY		
	CRLMC/ /	MP		1693/2026
93	D-CRLA/15498/2026	SUKANTA KISAN	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		1694/2026
94	D-CRLMC/20432/2026	ROHIT DHINGRA	SANDIPAN MISHRA	
	CRLMC/ /	MP		1694/2026
95	D-CRLA/5214/2026	BISWANATH KADRAKA	SIDHARTHA SANKAR RAY (2)	
	CRLA/215/2026	MP		1695/2026
96	D-CRLMC/20441/2026	DEBESH CHANDRA NAYAK	KULDEEP MOHANTY	
	CRLMC/ /	MP		1695/2026
97	D-CRLA/20523/2026	ASHOK SA	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		1696/2026
98	D-CRLA/20523/2026	ASHOK SA	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		1697/2026
99	D-CRLMC/20508/2026	MANOJ KUMAR NANDA	HEMANTA KUMAR MUND	
	CRLMC/ /	MP		1697/2026
100	D-CRLMC/20503/2026	ASUTOSH BISWAL	DURGA PRASAD DHAL	
	CRLMC/ /	MP		1698/2026
101	D-CRLA/20523/2026	ASHOK SA	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		1698/2026
102	D-CRLMC/20513/2026	BASANTI BARIK	RANJIT MOHANTY	
	CRLMC/ /	MP		1699/2026
103	D-CRLA/1110/2022	ASWINI@ASWINI KUMAR PADHI	SUSHANTA KUMAR JOSHI	
	CRLA/1110/2022	MP		1699/2026
104	D-CRLMC/20353/2026	RAJENDRA CHOUDHURY	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		1700/2026
105	D-CRLA/1401/2023	AJAY BEHERA	M/S	
	CRLA/1401/2023	MP		1700/2026
106	D-CRLMC/20520/2026	LOHIT KUMAR MANGARAJ@TULU MANGARAJ	GAURALI MAHAPATRA	
	CRLMC/ /	MP		1701/2026
107	D-CRLMC/20521/2026	SNEHAMANJARI LENKA	AMULYA RATNA PANDA	
	CRLMC/ /	MP		1702/2026
108	D-CRLMC/18489/2026	SUDHIR KUMAR PARIDA	SUBRATA PANDA	
	CRLMC/2037/2026	MP		1703/2026
109	D-CRLMC/20526/2026	RAM CHANDRA PATRA	AMIT KUMAR DAS	
	CRLMC/ /	MP		1704/2026
110	D-CRLMC/20524/2026	JITENDRIYA @ JITENDERA PANIGRAHI	SIDDHANT SARANGI	
	CRLMC/ /	MP		1705/2026
111	D-CRLMC/20537/2026	SUPRIYA SAHOO	JAYADEBA BEHERA	
	CRLMC/ /	MP		1706/2026
112	D-CRLMC/700/2026	NIGAM LAHARI SAMANTARAY	RUCHI RAJGARHIA	
	CRLMC/ /	MP		1707/2026
113	D-CRLMC/20526/2026	RAM CHANDRA PATRA	AMIT KUMAR DAS	
	CRLMC/ /	MP		1708/2026
114	D-CRLMC/20571/2026	BADAL RANJAN MOHAPATRA	ACHYUTANANDA PATTANAIAK	
	CRLMC/ /	MP		1709/2026
115	D-WA/30269/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2203/2026
116	D-WA/30269/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2204/2026
117	D-WA/9657/2025	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK		
	WA/553/2025	MP		2205/2026
118	D-WA/30370/2026	THE MD, ODISHA STATE WAREHOUSING CORPORATION	ABHINAV KUMAR MOHANTY	
	WA/ /	MP		2206/2026
119	D-WA/30370/2026	THE MD, ODISHA STATE WAREHOUSING CORPORATION	ABHINAV KUMAR MOHANTY	
	WA/ /	MP		2207/2026
120	D-WA/30385/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		2208/2026

121	D-WA/30385/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	2209/2026
122	D-WA/30391/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	2210/2026
123	D-WA/30391/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	2211/2026
124	D-WA/30397/2026 WA/ /	PUNJAB NATIONAL BANK,NEW DELHI MP	ANJAN KUMAR BISWAL	2212/2026
125	D-WA/30397/2026 WA/ /	PUNJAB NATIONAL BANK,NEW DELHI MP	ANJAN KUMAR BISWAL	2213/2026
126	D-WA/30431/2026 WA/ /	VICE CHANCELLOR OF UTKAL UNIVERSITY, MP	DEBANKANTA SAMAL	2214/2026
127	D-WA/30431/2026 WA/ /	VICE CHANCELLOR OF UTKAL UNIVERSITY, MP	DEBANKANTA SAMAL	2215/2026
128	D-WA/23822/2026 WA/ /	REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, MP	DEBANKANTA SAMAL, BHUBANESWAR	2216/2026
129	D-WA/30585/2026 WA/ /	STATE SOCIAL WELFARE BOARD, BBSR MP	MANOJA KUMAR KHUNTIA	2217/2026
130	D-WA/30585/2026 WA/ /	STATE SOCIAL WELFARE BOARD, BBSR MP	MANOJA KUMAR KHUNTIA	2218/2026
131	D-WA/30567/2026 WA/ /	PUNJAB NATIONAL BANK,NEW DELHI MP	ANJAN KUMAR BISWAL	2219/2026
132	D-WA/30567/2026 WA/ /	PUNJAB NATIONAL BANK,NEW DELHI MP	ANJAN KUMAR BISWAL	2220/2026
133	D-WP(C)/28085/2025 WP(C)/20033/2025	BANAJA MANJARI MISHRA MP	PITAMBAR PANDA	12612/2026
134	D-WP(C)/30319/2026 WP(C)/20853/2026	DILIP KANSARI MP	DIPANKAR ACHARYA	12613/2026
135	D-WP(C)/30315/2026 WP(C)/ /	UNION OF INDIA MP	SATYASINDHU KASHYAP, (SR.PANEL COUNCIL)	12614/2026
136	D-WP(C)/30322/2026 WP(C)/ /	KRUSHNA CHANDRA MAHUNTA MP	DEBABRATA DAS	12615/2026
137	D-WP(C)/30326/2026 WP(C)/ /	ABDUL AZIZ KHAN MP	DEBABRATA DAS	12616/2026
138	D-WP(C)/30329/2026 WP(C)/ /	BHAGYA RANJAN SAHOO MP	DEBABRATA DAS	12617/2026
139	D-WP(C)/30328/2026 WP(C)/ /	BIMBADHAR PANDA MP	DEBABRATA DAS	12618/2026
140	D-WP(C)/30327/2026 WP(C)/ /	NIRANJAN MOHANTY MP	GAJENDRANATH ROUT	12619/2026
141	D-WP(C)/30333/2026 WP(C)/ /	JAMESWAR MALLICK MP	TUSHAR KANTA NAYAK	12620/2026
142	D-WP(C)/30334/2026 WP(C)/ /	RAJ KISHORE SAHOO MP	DEBABRATA DAS	12621/2026
143	D-WP(C)/29599/2026 WP(C)/20213/2026	DIPTYMAYEE MOHANTY MP	JAGABANDHU SAHU	12622/2026
144	D-WP(C)/16197/2025 WP(C)/11092/2025	PRAFULLA KUMAR BHOI MP	SISIR DAS	12623/2026
145	D-WP(C)/30353/2026 WP(C)/ /	NALINI KANTA TARASIA MP	KUNAL KUMAR SWAIN	12624/2026
146	D-WP(C)/29628/2026 WP(C)/ /	RAMA CHANDRA MISHRA MP	ANKITA MUKHERJI	12625/2026
147	D-WP(C)/30358/2026 WP(C)/ /	SAMIR KUMAR SAHOO MP	ANUP KUMAR PATTNAIK	12626/2026
148	D-WP(C)/30363/2026 WP(C)/ /	M/S.BAL GANESH INFRA PRIVATE LTD., ANULASH MP	CHANDRA SAHOO	12628/2026
149	D-WP(C)/30367/2026 WP(C)/ /	DR.SARAT KUMAR SAHOO MP	RAJA KISHORE SAHOO	12629/2026
150	D-WP(C)/30371/2026 WP(C)/20817/2026	JAGA KALIA TRADERS, CUTTACK MP	SONALI PANDA	12630/2026
151	D-WP(C)/30372/2026 WP(C)/20819/2026	DEBENDRA KUMAR BEHERA MP	SONALI PANDA	12631/2026
152	D-WP(C)/30371/2026	JAGA KALIA TRADERS, CUTTACK	SONALI PANDA	

	WP(C)/20817/2026	MP		12632/2026
153	D-WP(C)/30372/2026	DEBENDRA KUMAR BEHERA	SONALI PANDA	
	WP(C)/20819/2026	MP		12633/2026
154	D-WP(C)/30360/2026	KEDAR CHANDRA MISHRA	MANASI SETHI	
	WP(C)/ /	MP		12634/2026
155	D-WP(C)/30374/2026	SHREE RAGHUNATH JEW BIJE, BHADRAKSUDHIR KUMAR MALLICK		
	WP(C)/ /	MP		12635/2026
156	D-WP(C)/30382/2026	DR.AMIT DAS	BASUDEV PUJARI	
	WP(C)/ /	MP		12636/2026
157	D-WP(C)/23417/2026	SENAPATI HATIKHUJIA	KRISHNA CHANDRA SAHU	
	WP(C)/17273/2026	MP		12637/2026
158	D-WP(C)/30388/2026	KHIROD CHANDRA SAHOO	ABINASH SWAIN	
	WP(C)/ /	MP		12638/2026
159	D-WP(C)/30389/2026	JEEBANANANDA NAIK	SIBAPRASAD PATI	
	WP(C)/ /	MP		12639/2026
160	D-WP(C)/28602/2022	RANJITA SAHOO		
	WP(C)/28602/2022	MP		12640/2026
161	D-WP(C)/11179/2026	KALANDI CHARAN PANDA	UPENDRA KUMAR SAMAL	
	WP(C)/8158/2026	MP		12641/2026
162	D-WP(C)/30399/2026	BISHNU PRASAD MISHRA	NIHAL RATH	
	WP(C)/ /	MP		12642/2026
163	D-WP(C)/19477/2026	KAMARHATTY COMPANY LTD.,KOLKATA	SIDDHANT SARANGI	
	WP(C)/13918/2026	MP		12643/2026
164	D-WP(C)/23302/2026	BASUMATI PATTNAYAK		
	WP(C)/16034/2026	MP		12644/2026
165	D-WP(C)/30413/2026	UGRASEN SWAIN	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		12645/2026
166	D-WP(C)/30407/2026	JAYASHREE NAYAK	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		12646/2026
167	D-WP(C)/30415/2026	SANJAYA KUMAR MALLICK	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		12647/2026
168	D-WP(C)/32575/2023	PRATAP KUMAR SINGH	M/S.KOUSIK ANAND GURU,A.K.MOHANTY,K.NAYAK,S.MISHRA,G.PA	
	WP(C)/32575/2023	MP		12648/2026
169	D-WP(C)/30417/2026	GOURAB KUMAR BEHERA	AMIT PATTNAIK	
	WP(C)/ /	MP		12649/2026
170	D-WP(C)/30418/2026	DRAUPADI MOHANTA	SURESH KUMAR JENA	
	WP(C)/ /	MP		12650/2026
171	D-WP(C)/26320/2026	DHANESWAR MOHANTY	MANAS PATI	
	WP(C)/18160/2026	MP		12651/2026
172	D-WP(C)/30428/2026	ABHISEK BADAJENA	SANJIBANI MISHRA	
	WP(C)/ /	MP		12652/2026
173	D-WP(C)/2391/2023	BRAHMANANDA NAYAK	NIRANJAN LENKA	
	WP(C)/2391/2023	MP		12653/2026
174	D-WP(C)/24371/2026	LAMBODAR BARSAL	JAJATI KESHARI KHUNTIA	
	WP(C)/17446/2026	MP		12654/2026
175	D-WP(C)/30439/2026	M/S.SURESH SRI SRI PURUSHOTTAM, GANAPATI	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		12655/2026
176	D-WP(C)/30440/2026	MANTU SAHOO	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		12656/2026
177	D-WP(C)/30441/2026	M/S.SUSHANTA KUMAR SAHU, KANDHAMAR	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		12657/2026
178	D-WP(C)/30442/2026	M/S AMAR UDYOG, ROORKELA	ARUNA NAYAK	
	WP(C)/ /	MP		12658/2026
179	D-WP(C)/30444/2026	BALUNKESWAR RAUT	BISWAMBAR MOHANTY	
	WP(C)/ /	MP		12659/2026
180	D-WP(C)/30445/2026	M/S.NARENDRA KUMAR PRADHAN, ANUGUL	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		12660/2026
181	D-WP(C)/30447/2026	PRAKASH CHANDRA NAYAK	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		12661/2026
182	D-WP(C)/30450/2026	M/S.ASHISH CONSTRUCTION, ANUGUL	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		12662/2026
183	D-WP(C)/30454/2026	BIRANCHI NARAYAN JOSHI	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		12663/2026

184	D-WP(C)/30456/2026 WP(C)/ /	M/S.TUMULU ARUPA RANI, GANJAM MP	BIBHUTI BHUSAN PANDA	12664/2026
185	D-WP(C)/30462/2026 WP(C)/ /	M/S.NEELAMADHAB ENTERPRISES, BHUBANESWAR MP	BIBHUTI BHUSAN PANDA	12665/2026
186	D-WP(C)/8453/2026 WP(C)/6479/2026	SRI RADHA DAMODAR SWAMY MAHAPRASHAD, GANJAM MP	SOHMEY BALLEWAR, GANJAM	12666/2026
187	D-WP(C)/30467/2026 WP(C)/ /	HIMANGINI SINGH MP	BISWA PRAKASH DHAL	12667/2026
188	D-WP(C)/30468/2026 WP(C)/ /	M/S.NEELAMADHAB ENTERPRISES, BHUBANESWAR MP	BIBHUTI BHUSAN PANDA	12668/2026
189	D-WP(C)/18803/2026 WP(C)/13596/2026	PRABIN DARJEE MP	SIDHARTH SANKAR MOHAPATRA	12669/2026
190	D-WP(C)/30475/2026 WP(C)/ /	M/S.NANDA INFRA CONSTRUCTION PVT.LTD. MP	BIBHUTI BHUSAN PANDA	12670/2026
191	D-WP(C)/30476/2026 WP(C)/ /	NIRMALKANTI BEBARTA PATTANAIK MP	AMIYA KUMAR MOHANTY A	12671/2026
192	D-WP(C)/9328/2026 WP(C)/10498/2026	M/S. PEERLESS HOTELS PVT. LTD., KOLKATA MP		12672/2026
193	D-WP(C)/30486/2026 WP(C)/ /	TAPAN KUMAR JENA MP	DEBABRATA DAS	12673/2026
194	D-WP(C)/30488/2026 WP(C)/ /	PRUTHIRAJ ROUT MP	ANSHURAM MISHRA	12674/2026
195	D-WP(C)/23745/2026 WP(C)/17717/2026	UDAYANATH SAHOO MP	GOPAL KRUSHNA NANDA	12675/2026
196	D-WP(C)/30494/2026 WP(C)/ /	TARUN KUMAR PANDA MP	DEBABRATA DAS	12676/2026
197	D-WP(C)/30495/2026 WP(C)/ /	BANSINGH MAJHI MP	BHABANI SHANKAR RAYAGURU	12677/2026
198	D-WP(C)/30498/2026 WP(C)/ /	RAMA CHANDRA KAR MP	DEBABRATA DAS	12678/2026
199	D-WP(C)/30500/2026 WP(C)/ /	CHAITANYA GAMANGO MP	BHABANI SHANKAR RAYAGURU	12679/2026
200	D-WP(C)/30502/2026 WP(C)/ /	PRAVATI JENA MP	DEBABRATA DAS	12680/2026
201	D-WP(C)/30506/2026 WP(C)/ /	PRAHALAD KUMAR SAHOO MP	DEBABRATA DAS	12681/2026
202	D-WP(C)/30509/2026 WP(C)/ /	SUDHAKAR NAIK MP	BHABANI SHANKAR RAYAGURU	12682/2026
203	D-WP(C)/30517/2026 WP(C)/ /	JAGANNATH SETHI MP	BHASKAR CHANDRA PANDA	12683/2026
204	D-WP(C)/43040/2023 WP(C)/43040/2023	SADANANDA MISHRA MP	SUBHADUTTA ROUTRAY	12684/2026
205	D-WP(C)/30503/2026 WP(C)/ /	SITARAM SELF HELP GROUP SHG MP	RAJIV KUMAR MAHANTA	12685/2026
206	D-WP(C)/30526/2026 WP(C)/ /	BIBHUTI BHUSAN PRADHAN MP	SAROJ KUMAR PADHY	12686/2026
207	D-WP(C)/30531/2026 WP(C)/ /	ANIRUDHA BEHERA MP	BHABANI PRASAD MOHANTY	12687/2026
208	D-WP(C)/49688/2024 WP(C)/29979/2024	ALL INDIA FAIR PRICE SHOP DEALERS FEDERATION MP	CHAITANYA GAMANGO	12688/2026
209	D-WP(C)/16276/2026 WP(C)/11488/2026	PRAKASH CHANDRA BEHERA MP		12689/2026
210	D-WP(C)/30544/2026 WP(C)/ /	SUVENDU MOHARANA MP	TARUN PATNAIK	12690/2026
211	D-WP(C)/30020/2025 WP(C)/21060/2025	LAXMIDHAR SATAPATHY MP	DR. BINODA KUMAR MISHRA	12691/2026
212	D-WP(C)/30545/2026 WP(C)/ /	SANDIP BAKSHI MP	BHABANI PRASAD MOHANTY	12692/2026
213	D-WP(C)/30548/2026 WP(C)/ /	JAYAPRAKASH KHUNTIA MP	TARUN PATNAIK	12693/2026
214	D-WP(C)/30550/2026 WP(C)/ /	SUDARSHAN BAGH MP	ABHAYA KUMAR SHARMA	12694/2026
215	D-WP(C)/23021/2025	BIJAYA KUMAR PATRA	ALOK KUMAR DAS	

	WP(C)/15910/2025	MP		12695/2026
216	D-WP(C)/30553/2026	VARVINDER SINGH CHAWLA	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		12696/2026
217	D-WP(C)/30557/2026	KOMAL KUMAR	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		12697/2026
218	D-WP(C)/35821/2024	UMAKANTA MOHAPATRA	DURGESH NARAYAN RATH	
	WP(C)/22525/2024	MP		12698/2026
219	D-WP(C)/30559/2026	NARENDRA KUMAR SETHI	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		12699/2026
220	D-WP(C)/30563/2026	KABITA SAHOO	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		12700/2026
221	D-WP(C)/30554/2026	NARAYAN HARIPA	LALITENDU MISHRA	
	WP(C)/ /	MP		12701/2026
222	D-WP(C)/30570/2026	JATINDRA RANA	AKSHAYA KUMAR MOHAPATRA	
	WP(C)/ /	MP		12702/2026
223	D-WP(C)/30573/2026	M/S.PRADEEP KUMAR MISHRA, SAMBALPUR	PHILASH MISHRA	
	WP(C)/ /	MP		12703/2026
224	D-WP(C)/30576/2026	APPAYA KULESIKA	CHITTA RANJAN LENKA	
	WP(C)/ /	MP		12704/2026
225	D-WP(C)/30581/2026	SUJATA PATTANAIK	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		12705/2026
226	D-WP(C)/30586/2026	INDRAJIT RAY	SAILABALA JENA	
	WP(C)/ /	MP		12706/2026
227	D-WP(C)/30584/2026	GAYATRI JENA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		12707/2026
228	D-WP(C)/30590/2026	M/S.MAGENTO KALINGA PRIVATE LTD., BANGALORE	BANABANSAKARAN MOHANTY	
	WP(C)/ /	MP		12708/2026
229	D-WP(C)/30592/2026	ANITA SAMAL	BASUDEV BARIK	
	WP(C)/ /	MP		12709/2026
230	D-WP(C)/30580/2026	SUDHAKAR PRADHAN	SIDHESWAR MALLIK	
	WP(C)/ /	MP		12710/2026
231	D-WP(C)/30612/2026	THE COLLEGE OF PHARMACEUTICAL SCIENCES, RAIPUR	SOURABH MAN BHUYAN	
	WP(C)/ /	MP		12711/2026